(xii) Statement showing Orders Nos. AP(SALE)/I/58-GNT-233 to GNT-359, issued between the 2nd June and 14th August, 1958.

Papers laid

- <xiii) Statement showing Orders Nos. AP(SALE)/1/58-BPP-13 to BPP-15, issued between the 1st and 11th June, 1958.
- <xiv) Statement showing Orders Nos. AP(SALE)/l/58-K-39 to K-156, issued between the 2nd June and 11th September, 1958.

[Placed in Library. See No. LT-1330/59 for (i) to (xiv).]

REPORT (1959) ON THE COST STRUCTURE . OF THE INDIAN AIRLINES CORPORATION

THE DEPUTY MINISTER OF CIVIL AVIATION (SHRI AHMED MOHIDUD-DIN) : I beg to lay on the Table a copy of the Report (1959) on the cost structure of the Indian Airlines Corporation. [Placed in Library. *See* No. LT-1313/59.]

DEPARTMENT OF CO-OPERATION NOTIFI-CATIONS PUBLISHING CRETAIN AMENDMENTS IN SOME EARLIER NOTIFICATIONS

. THE DEPUTY MINISTER OF COM-MUNITY DEVELOPMENT AND CO-OPERATION (SHRI B. S. MURTHY): I beg to lay on the Table a copy each of the following Notifications of the Ministry of Community Development and Co-operation (Department of Cooperation):•—

- (i) Notification G.S.R. No. 318, dated the 3rd March 1959. publishing an amendment in Government Notification No. F.8-4/56-Co-op. I, dated the 1st November, 1956.
- Notification G.S.R. No. 319, dated the 3rd March, 1959, publishing an amendment in Government Notification No. F.18-16/56-Co-op. (Programme), dated the 26th February, 1957.

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(iii) Notification G.S.R. No. 320, dated the 3rd March. 1959, publishing an amendment in Government Notification No. F.8-I/56-Co-op. I, dated the 31st August, 1956.

on the Table

[Placed in Library. See No. LT-1320/59 for (i) to (iii).]

FINANCE ACCOUNTS OF THE GOVERN-MENT OF DELHI (1956-57) AND THE AUDIT REPORT THEREON

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI) : On behalf of Shri Morarji Desai, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy of the Finance Accounts of the Government of Delhi for the year 1956-57 (April, 1956 to October, 1956) and the Audit Report thereon. [Placed in Library. See No. LT-1369/59.]

LEAVE OF ABSENCE TO SHRI R. C. GUPTA AND SHRI ANSARUDDIN AHMAD

MR. CHAIRMAN: I have to inform Members that the following letter dated the 13th April, 1959, has been received from Shri R. C. Gupta: —

"I had a heart attack on 19-2-1959 at Delhi during the last Session of the Rajya Sabha and had to remain in the Willingdon Nursing House from 19-2-59 to 11-3-59. I returned to Agra—my permanent residence— on 13 th March, but unfortunately I had another attack on 13th March, 1959 and am still confined to bed.

Under medical advice it will not be possible for me to attend the forthcoming Session of the Rajya Sabha which commences on 20-4-59.

I would, therefore, request you to place this matter before the House for obtaining permission of the

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